

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3139
ANSWERED ON:23.12.2003
DIFFERENTIAL RATE CONTRACTS FOR DGS & D
RAMJI MANJHI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether is a fact that some of the suppliers who have been awarded the rate contracts by the DGS&D are supplying similar cables to New Delhi Municipal Council at price lower by 30% to 35% than the rates quoted to DGS&D;
- (b) if so, the details thereof and the action Government propose to take in the matter including the veracity of the DGS&D rate contracts;
- (c) whether it is also a fact that New Delhi Municipal Council is not purchasing stationery and other items from the Government nominated agency NCCFI; and
- (d) if so, the reasons therefor and the action the Government propose to take to ensure that New Delhi Municipal Council purchases all stationery and other items from NCCFI?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a) to (d): The information is being collected and will be laid on the Table of the House.